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MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, dated the 3rd May 1991/13 Baisakh, 1913 (SAKA)

The Translation in Oriya of the following:—

(1) The Convert's Marriage Dissolution Act, 1866 (2) The Suits Valuation Act, 1887 (3) The Excise (Spirits) Act, 1863 (4) The Children (Pledging of Labour) Act, 1933 (5) The Indian Telegraph Act, 1885 (6) The Two Member Constituencies (Abolition) Act, 1961, (7) The Police Act, 1861 are hereby published under the authority of the President and shall be deemed to be the Authoritative Text thereof in Oriya under Clause (a) of Section 2 of the Authoritative Texts (Central Laws) Act, 1973 (50 of 1973).

